

Title: Re: Functioning of Toll Gates including high charges.

DR. K. JAYAKUMAR (TIRUVALLUR): Sir, I rise to draw the attention of hon. Minister of Road Transport & Highways regarding the functioning of toll gates in the country as a whole, and in my Constituency in particular. The toll gates are collecting higher charges than the prescribed rates and because of this, a lot of scuffling is going on at the toll gates between the drivers and the toll gate employees.

Apart from this, the toll gates are delaying the passing of vehicles because of the less number of staff employed over there. Toll gates allow unauthorized parking of vehicles. It stops the free movement of other vehicles. Toll gate employees are exceeding in their behaviour, particularly when the VIP vehicles are passing through the gates. This is to be taken note of by the concerned Ministry. Also, some toll gates are functioning after expiry of their lease period and this is not proper.

So, I request the hon. Minister of Road Transport & Highways, through you, to take necessary action on this aspect.